

**Jammu and Kashmir  
Pollution Control Committee**

chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com  
0191 – 2472881, 2476925



261



Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180 006

Silk Factory Road  
Rajbagh, Srinagar, 190 008

The Consultant Judicial,  
Hon'ble National Green Tribunal,  
Principal Bench,  
New Delhi.

No: JKPCC/NGT/OA 178/2025/680

Date:- 23-07-2025

**Sub:- Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 25.03.2025 passed in OA No. 178/2024'News item titles "Increasing pollution badly affecting water bodies in Bhandarwah" appearing in Greater Kashmir dated 15.01.2024**

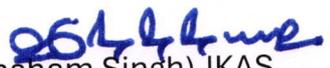
Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 25.03.2025 passed in OA No. 178/2024'News item titles "Increasing pollution badly affecting water bodies in Bhandarwah", the Report of the J&K Pollution Control Committee is submitted herewith.

It is, therefore, requested that the Report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

**Encl:- As Above**

  
(Ghansham Singh) JKAS  
Member Secretary 23.7.25  
J&K PCC

262  
Before the Hon'ble National Green Tribunal  
Principal Bench, New Delhi

Original Application No. 178 of 2024

IN THE MATTER OF

'News item titled "Increasing pollution badly affecting water bodies in Baderwah" appearing in Greater Kashmir dated 15.01.2024.'

Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 25.03.2025 passed in OA No. 178/2024 'News item titles "Increasing pollution badly affecting water bodies in Baderwah" appearing in Greater Kashmir dated 15.01.2024.'

That the Hon'ble National Green Tribunal vide Order dated 25.03.2025 in OA No. 178/2024 directed as follows:-

- 1. A perusal of the above, indicates that some of the timelines have already crossed and some of the timelines will be over in the next one or two months. The DM, Doda appearing virtually, has submitted that the work in terms of the disclosure made in the above table will be completed within the timeline. Hence, we require the DM, Doda to file a further progress report within three months indicating the work completed within the timeline disclosed in the above table.*
- 2. Current status of water quality of four streams including Puneja Nallah, Halian, Haloon and Hanga, besides sacred Neel Ganga River is also required to be assessed and reported by J & K PCB in order to evaluate impact of action taken.*



**Status Report:**

In compliance to the aforesaid directions of the Hon'ble National Green Tribunal, Principal Bench, New Delhi, dated 25-03-2025 in OA No. 178 of 2024, the report of the J&K Pollution Control Committee is submitted as under:-

1. The Regional Director, PCC, Jammu was directed to share the updated status report w.r.t compliance of the work planned/created by District Administrator, Doda to prevent discharge of effluents as per check list / timelines mentioned in the Hon'ble NGT plan elaborated in the Hon'ble NGT Order vide this office letter No. JKPCC/Sc/OA 178/2024/17/328 dated 23-05-2025 (copy enclosed as Annexure -1).
2. Assistant Commissioner Development, Doda was also requested to share the details of the steps taken for proper treatment and disposal of solid waste, plastic waste and bio-degradable waste in Bhaderwah block vide this office No. JKPCC/Sc./OA-178/2024/673; dated 22-07-2025 (Copy enclosed as Annexure - 2).
3. The Regional Director, PCC, Jammu after conducting water quality analysis of Neeru River and other nallahs have submitted analysis report of samples of Neeru River and other nallahs falling in the River Neeru vide No. PCC/RDJ/25/943-44 dated 07-07-2025 (copy enclosed as Annexure - 3).
4. Status of water quality of four streams including Puneja Nallah, Halian, Haloon and Hanga besides sacred Neel Ganga River is being assessed by J&K Pollution Control committee on monthly basis. Comparative analysis of water quality of the above water bodies is briefed as below:

S.No	Name of water body	Whether confirming to B-class of Criteria in the following months.			
		March 2025	April 2025	May 2025	June 2025
1	Neeru river at Mondha Sartangal	Yes	Yes	Yes	Yes
2	Neer River at Solid Waste Dumping site at Dranga	Yes	Yes	Yes	Yes
3	River Chenab after mixing with Neeru Nallah Near Doda	Yes	Yes	Yes	Yes
4	Haloon Nallah near Sartangal Village Bhaderwah	Yes	Yes	Yes	Yes
5	Puneja Nallah before mixing with Neeru Nallah near Jamia Masjid Bhaderwah	No	Yes	Yes	Yes
6	Halina Nallah before mixing with Neeru Nallah near Chinote Mandir Bhaderwah	Yes	Yes	Yes	Yes
7	Hanga Nallah before mixing with Neeru Nallah near Amira Nagar Bhaderwah.	Yes	Yes	Yes	Yes

6. The water quality analysis w.e.f March 2025- June 2025 indicates that all the streams including sacred Neel Ganga River conformed to the **Class B** criteria designated by CPCB.
7. The Divisional Officer, PCC, Doda and ACD Doda have submitted updated status w.r.t compliance of work planned/created by District Administrator Doda to prevent discharge of effluent vide his letter No. PCC/DO/D/25/167-168 dated 20-07-2025 (**copy enclosed as Annexure- 4**).
8. Highlights of the report are summarized as below:
- STP at Teligarh Guest house work completed: Civil and Mechanical components (except some minor shed work). The sewerage waste is insufficient for accurate testing of plant.
  - Installation process of ETP at Slaughter house Bhaderwah has been initiated. Financial bid open and letter of acceptance issued.
  - Land identification is in progress for installation of Faecal Sludge Treatment Plant.

- d) Administrative approval granted for installation of DEWATS vide DG Rural Sanitation Jammu Order NO. 90-DRS of 2025 dated 11-03-2025 and tenders have been floated.
- e) Notices have been issued to violators (households / Govt. employees) and concerned DDOs requested to stop salary of violator till rectification.
- f) Door to door waste collection being practiced on daily basis in Block Bhaderwah.
- g) Segregation of waste has been started at different MRF facilities in Panchayats.
- h) 47 No. of soakage pits have been constructed in panchayats of Block Bhaderwah to prevent discharge of sewage water into water bodies.
- i) All dry waste is channelized to MRF facility at Dranga.

**Prayer:**

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.

  
(Ghansham Singh) 23.7.25  
Member Secretary  
J&K PCC

**Jammu and Kashmir  
Pollution Control Committee**

Chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



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Annexure-1.  
Parivesh Bhavan, Forest  
Complex  
Transport Nagar, Jammu,  
180 006  
Silk Factory Road  
Rajbagh, Srinagar, 190 008

**Regional Director,  
J&K Pollution Control Committee,  
Jammu.**

No.: JKPC/Sc./OA-178/2024/17/328

Date: 13-05-2025

**Sub: OA No. 178/2024 titled "Increasing Pollution badly affecting water bodies in Bhandarwah."**

**Ref: Hon'ble NGT order dated 25.03.2025.**

Sir,

Please refer to the subject & reference captioned above. In this connection, Hon'ble NGT in its order dated 25.03.2025 in the matter of OA No. 178/2024 titled "**Increasing Pollution badly affecting water bodies in Bhandarwah**" has referred to the steps taken/planned by DM Doda (**copy enclosed**).

As such, you are requested to share with this office an updated status report w.r.t compliance of the work planned/created by District Administrator Doda to prevent discharge of effluents as per check list/timelines mentioned in the **Hon'ble NGT Plan elaborated in the Hon'ble NGT order cited above..**

Yours faithfully

  
Ghansham Singh JKAS  
Member Secretary

23.5.25

*marked by*

**Jammu and Kashmir  
Pollution Control Committee**

chairman.spcc@jk.gov.in  
membersecy-jkpcc@jk.gov.in

0191 – 2472881, 2476925



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**ITUW TSA**  
NEW DELHI 2024

Annexure- 2

Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180006  
Silk Factory Road  
Rajbagh, Srinagar, 190 008

**Assistant Commissioner Development,  
Doda.**

No: JKPC/Sc./OA-178/2024/ 673 .

Dated: -22 -07-2025

**Sub: - O.A. No. 178-2024 titled "Increasing pollution badly affecting water bodies  
in Bhaderwah"**

Sir,

Please refer to the above captioned subject. As discussed, you are requested to share the detail of the steps taken for the proper treatment and disposal of solid waste, plastic waste and bio degradable waste in Bhaderwah Block by the Rural Development Department for preventing pollution of water bodies in Bhaderwah.

The information should reach to this office by tomorrow positively.

**Matter Most Urgent.**

Yours faithfully

Member Secretary  
J&KPC

n



**Government of Jammu and Kashmir  
Jammu and Kashmir Pollution Control Committee**

Parivesh Bhawan, Forest Complex Transport Nagar, Jammu, 180006  
regionaldirectorjkspcbmu@gmail.com

The Member Secretary,  
J&K PCC,  
Jammu.

No: PCC/RDJ/25/943-44

Dated: 07/07/2025

**Sub: Analysis Report of samples of Neeru River and Nallahs falling in Neeru River.**

Sir,

With reference to the subject cited above, kindly find enclosed herewith the desired analysis reports of samples of Neeru River and Nallahs falling in Neeru River as submitted by Coordinator, PCC, Jammu vide No. PCC/RDJ/Co-ord Labs/25/J/26 dated 04.07.2025 for information and further necessary action.

Yours faithfully

Encl: (03 LRS.)

Shaveta Jandial, IFS  
Regional Director

Copy to the Chairman, J&K PCC, Jammu for kind information.

SC(A) (AND)

26000

9.7.25



[www.jkpcb.jk.gov.in](http://www.jkpcb.jk.gov.in)

Union Territory of Jammu & Kashmir  
J&K POLLUTION CONTROL COMMITTEE

Regional Director  
JK PCC, Jammu.

No: PCC/RDJ/Co-ord Labs/25 *1J/26*

Dated: *4/07*/2025

**Subject:** Analysis Report of Samples of Neeru River and Nallahs falling in Neeru River.

Madam,

Kindly find enclosed the analysis report of samples of Neeru River, and Nallahs falling in Neeru River for the month of June, 2025 for onward submission to Central Office.

Encl: 02 leaves.

  
Coordinator Labs,  
JKPC, Jammu

*A(NBT)*

*Put up with PC/*  
*NBT case file.*  
*E*

## ANALYSIS TEST REPORT (Water Laboratory)

Source of sample collection : Neeru River

Report No. 75(L)

Date of sample collection : 7-3-2025

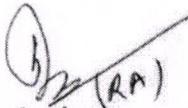
Dated: 13/3/2025

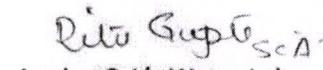
Sample submitted by : DO Doda

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah	Neeru River at Solid waste Management & Dumping Site at Dranga	River Chenab after mixing with Neeru Nalla near Pull Doda	Standard Permissible limits as per CPCB Classification of Streams For 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	
2	Temperature(°C)	8	8	8	
3	Colour	Colourless	Colourless	Colourless	
4	Odour	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	7.5	6.3	7.2	>5.0 mg/l
6	pH	7.20	7.46	7.65	6.5-8.5
7	Conductivity	108	128	132	
8	Biological Oxygen Demand	BDL	BDL	BDL	<3.0 mg/l
<b>General Parameters</b>					
1	Turbidity	1.0	4.0	6.0	
2	Total Dissolved Solids	64	76	78	
3	Chemical Oxygen Demand	BDL	BDL	BDL	
4	Total Alkalinity	72	84	140	
5	Hardness as CaCO <sub>3</sub>	92	98	134	
6	Calcium Hardness as CaCO <sub>3</sub>	44	52	102	
7	Magnesium Hardness as CaCO <sub>3</sub>	48	46	32	
8	Sodium	5.1	6.7	6.2	
9	Potassium	1.0	1.7	1.5	
10	Chloride	18	23	26	

Note: 1. All the concentrations are expressed in mg/l except pH, Conductivity ( $\mu\text{S/cm}$ ), Temperature °C

Inference 1) Sample from Neeru River and River Chenab falls in 'B' Class of River.

  
Analyst

  
Analyst & I/c Water Lab

## J&amp; K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU

## ANALYSIS TEST REPORT (Water Laboratory)

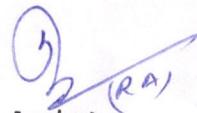
Source of sample collection : Neeru River  
 Date of sample collection : 30-4-2025  
 Sample submitted by : DO Doda

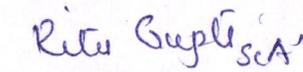
Report No. 81(W)

Dated: 15-5-2025

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaiderwah	Neeru River at Solid waste Management & Dumping Site at Dranga	River Chenab after mixing with Neeru Nalla near Pull Doda	Standard Permissible limits as per CPCB Classification of Streams For 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	
2	Temperature(°C)	16	16	16	
3	Colour	Colourless	Colourless	Colourless	
4	Odour	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	7.2	6.0	7.4	>5.0 mg/l
6	pH	7.28	7.28	7.50	6.5-8.5
7	Conductivity	80	78	112	
8	Biological Oxygen Demand	<1.0	1.1	1.2	<3.0 mg/l
<b>General Parameters</b>					
1	Turbidity	1.0	3.0	5.0	
2	Total Dissolved Solids	46	45	65	
3	Chemical Oxygen Demand	BDL			
4	Total Alkalinity	60	72	128	
5	Hardness as CaCO <sub>3</sub>	58	66	110	
6	Calcium Hardness as CaCO <sub>3</sub>	34	44	86	
7	Magnesium Hardness as CaCO <sub>3</sub>	24	22	24	
8	Sodium	5.5	7.0	5.7	
9	Potassium	1.3	1.5	1.4	
10	Chloride	168	24	22	

Note:1. All the concentrations are expressed in mg/l except pH, Conductivity ( $\mu\text{S}/\text{cm}$ ), Temperature °C  
 Inference 1) Sample from Neeru River and River Chinab falls in 'B' Class of River.

  
 Analyst

  
 Analyst & I/c Water Lab

## ANALYSIS TEST REPORT (Water Laboratory)

Source of sample collection : Neeru River  
Date of sample collection : 15-5-2025  
Sample submitted by : DO Doda

Report No. 02(W)

Dated: 22-5-2025

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah	Neeru River at Solid waste Management & Dumping Site at Dranga	River Chenab after mixing with Neeru Nalla near Pull Doda	Standard Permissible limits as per CPCB Classification of Streams For 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	
2	Temperature(°C)	18	18	18	
3	Colour	Colourless	Colourless	Colourless	
4	Odour	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	7.4	6.1	7.3	>5.0 mg/l
6	pH	7.18	7.36	7.45	6.5-8.5
7	Conductivity	86	76	124	
8	Biological Oxygen Demand	BDL	BDL	BDL	<3.0 mg/l
<b>General Parameters</b>					
1	Turbidity	1.0	3.0	5.0	
2	Total Dissolved Solids	50	44	72	
3	Chemical Oxygen Demand	BDL	BDL	BDL	
4	Total Alkalinity	68	60	120	
5	Hardness as CaCO <sub>3</sub>	62	56	108	
6	Calcium Hardness as CaCO <sub>3</sub>	32	36	82	
7	Magnesium Hardness as CaCO <sub>3</sub>	30	20	26	
8	Sodium	5.3	6.8	6.0	
9	Potassium	1.2	1.4	1.4	
10	Chloride	18	28	26	

Note: 1. All the concentrations are expressed in mg/l except pH, Conductivity (µS/cm), Temperature °C  
Inference 1) Sample from Neeru River and River Chenab falls in 'B' Class of River.

  
Analyst (RA)

  
Analyst & I/c Water Lab

## J&amp; K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU

## ANALYSIS TEST REPORT (Water Laboratory)

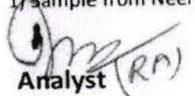
Source of sample collection : Neeru River  
Date of sample collection : 25-6-2025  
Sample submitted by : DO Doda

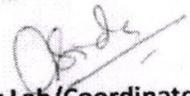
Report No. 88(W)

Dated: 2-7-2025

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah	Neeru River at Solid waste Management & Dumping Site at Dranga	River Chenab after mixing with Neeru Nalla near Pull Doda	Standard Permissible limits as per CPCB Classification of Streams For 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	
2	Temperature(°C)	29	29	29	
3	Colour	Colourless	Colourless	Colourless	
4	Odour	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	6.8	6.4	6.9	>5.0 mg/l
6	pH	7.35	7.20	7.65	6.5-8.5
7	Conductivity	123	117	152	
8	Biological Oxygen Demand	<1.0	1.0	1.4	<3.0 mg/l
<b>General Parameters</b>					
1	Turbidity	1.0	3.0	5.0	
2	Total Dissolved Solids	72	68	90	
3	Chemical Oxygen Demand	BDL	5.0	7.6	
4	Total Alkalinity	72	88	132	
5	Hardness as CaCO <sub>3</sub>	62	58	112	
6	Calcium Hardness as CaCO <sub>3</sub>	40	44	88	
7	Magnesium Hardness as CaCO <sub>3</sub>	22	14	24	
8	Sodium	3.6	5.2	6.0	
9	Potassium	1.4	1.8	1.8	
10	Chloride	22	26	32	

Note: 1. All the concentrations are expressed in mg/l except pH, Conductivity ( $\mu\text{S}/\text{cm}$ ), Temperature °C  
Inference 1) Sample from Neeru River and River Chinab falls in 'B' Class of River.

  
Analyst (RA)

  
I/c Water Lab/Coordinator Labs

**J & K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU**  
**ANALYSIS TEST REPORT (Water Laboratory)**

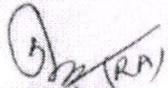
Source of sample collection : Nallahs falling in Neeru River  
 Date of sample collection : 25-6-2025  
 Sample submitted by : DO Doda

Report No. 08(W)

Dated 2-7-2025

S.No.	Parameters	Haloon Nallah before mixing with Neeru Nallah near sartangal vill Bhaderwah	Puneja Nallah before mixing with Neeru Nallah near Jamia Masjid Bhaderwah	Halina Nallah before mixing with Neeru Nallah near Chinote Mandir Bhaderwah	Hanga Nallah before mixing with Neeru Nallah near Amira Nagar Bhaderwah	Neel Ganga/Gupt Ganga	Standard permissible limits as per CPCB classification of streams for 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	Clear	Clear	
2	Temperature	29	29	29	29	29	
3	Colour	Colourless	Light brown	Colourless	Colourless	Colourless	
4	Odour	Odourless	Slightly Pungent	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	6.5	5.6	6.8	6.8	6.5	>5.0 mg/l
6	pH	7.46	7.92	7.46	7.66	7.40	6.5-8.5
7	Conductivity	74	191	218	147	74	
8	Biological Oxygen Demand	<1.0	2.2	<1.0	<1.0	<1.0	<3.0 mg/l
<b>General Parameters</b>							
1	Turbidity	3.0	8.0	7.00	6.0	4.0	
2	Total Dissolved Solids	43	112	125	86	43	
3	Chemical Oxygen Demand	4.0	14.0	5.0	5.0	<1.0	
4	Total Alkalinity	52	112	112	92	56	
5	Hardness as CaCO <sub>3</sub>	30	50	84	68	44	
6	Calcium Hardness as CaCO <sub>3</sub>	18	42	74	62	30	
7	Magnesium Hardness as CaCO <sub>3</sub>	12.0	8.0	10.0	6.0	14	
8	Sodium	4.6	6.8	6.8	5.6	2.0	
9	Potassium	1.1	2.8	2.4	2.4	1.1	
10	Chloride	18	30	17	18	16	

Note:- 1. All the concentrations are expressed in mg/l except pH, Conductivity ( $\mu\text{S}/\text{cm}$ ), Turbidity (NTU) & Temperature  $^{\circ}\text{C}$

  
Analyst

  
I/c Water Lab/Coordinator Labs



Government of Jammu and Kashmir  
J&K POLLUTION CONTROL COMMITTEE  
OFFICE OF THE DIVISIONAL OFFICER - DODA  
NEAR CHENAB INSTITUTE BUILDING, TONDWAH  
E-mail:- dopccdoda@gmail.com

The Regional Director,  
J&K Pollution Control Committee,  
Jammu.

No: PCC/DO/D/25/167-168

Dated: 20/07/2025

**Subject :-** OA No.178/2024 titled "Increasing Pollution badly affecting water bodies in Bhaderwah"

**Ref. :-** JKPCC/RDJ/SA/NGT/500-503 dated 26-05-2025

**Madam,**

In reference to afore cited subject Kindly find attached herewith updated status report w.r.t compliance of the work planned/ created by District Administrator Doda to prevent discharge of effluents .

Yours faithfully

(Gurpreet Singh)

Divisional Officer  
PCC Doda

**Copy to:-** Member Secretary J&K Pollution Control Committee



Government of Jammu and Kashmir  
J&K POLLUTION CONTROL COMMITTEE  
OFFICE OF THE DIVISIONAL OFFICER - DODA  
NEAR CHENAB INSTITUTE BUILDING, TONDWAH  
E-mail:- dopccdoda@gmail.com

The Regional Director,  
J&K Pollution Control Committee,  
Jammu.

No: PCC/DO/D/25/167-168

Dated: 20/07/2025

**Subject :-** OA No.178/2024 titled "Increasing Pollution badly affecting water bodies in Bharderwah"  
**Ref. :-** JKPC/ RDJ/SA/NGT/500-503 dated 26-05-2025

**Madam,**

In reference to afore cited subject Kindly find attached herewith updated status report w.r.t compliance of the work planned/ created by District Administrator Doda to prevent discharge of effluents .

Yours faithfully

(Gurpreet Singh)

Divisional Officer

PCC Doda

**Copy to:-** Member Secretary J&K Pollution Control Committee



Union Territory of Jammu and Kashmir

**OFFICE OF THE EXECUTIVE ENGINEER  
PWD (R&B) DIVISION BHADERWAH**

✉ [xenbhadervahrnb173@gmail.com](mailto:xenbhadervahrnb173@gmail.com)

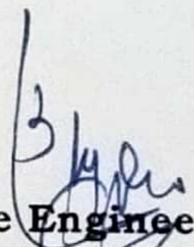
**Subject:-** Review of Action Plan submitted to Hon'ble National Green Tribunal (NGT)

**Agenda-wise decision and action points**

S.No.	Agenda Item	Decision Taken
1.	Chain Link Fencing	The tender invited and shall be opened on 23-07-2025
2.	Construction and demolition waste	Completed upto Truss. The balance work shall be completed in couple of days (work in progress)
3.	STP at Tiligarh	Work completed : Civil and Mechanical components (except some minor shed work). The sewerage waste is insufficient for accurate testing of plant.
4.	ETP Slaughter House	Financial bid open and Letter of Acceptance issued.

**No:-** EE/PWD/R&B/BHD/2025-26/ 1371-74

**Dated:-** 19-07-25

  
**Executive Engineer**  
**PWD (R&B) Division**  
**Bhaderwah**

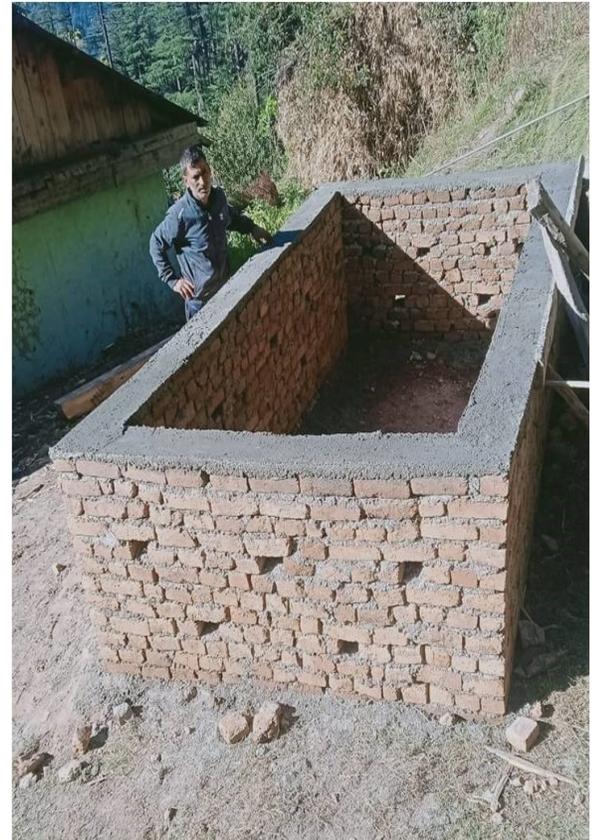
**Copy to the :-**

1. Deputy Commissioner Doda for favour of information please.
2. Additional Deputy Commissioner Bhaderwah for favour of information please
3. Chief Executive Officer Bhaderwah Development Authority Bhaderwah for information please.
4. Executive Office Municipal Committee Bhaderwah for favour of information please.

S.No	Agenda Item	Decision Taken	Action Taken	Current Status (As on 19/07/2025)
6	Enforcement Mechanism (e.g, Sewer choking, violations by households/govt.employee)	a. ongoing process. b. Status report on action taken to be submitted by or before 19.07.2025	EO MC/ACP/B DO Bhaderwah	Notices Served to the Violators (Households/ Govt Employee ) and letter issued to concern DDO for stoppage of Salary/Pension )
7	Solid Waste Collection	a. ongoing process. b. Status report on action taken alongwith photographs to be submitted by or before 19.07.2025	EO MC/ACP/B DO Bhaderwah	Door to Door Waste collection done on regular basis
8	Faecal Sludge Treatment plant (FSTP)	Feasible locations along neeru Nallah to be identified and status report submitted by or before 23.07.2025	ACP/EO MC/BDO Bhaderwah/ XEN REW	Land Identification is inprogress
9	Plastic Waste Management unit	Status Report along with Justification for non Completion to be submitted by or before 19.07.2025	Executive Engineer REW/ACP	Work in Progress
10	DEWATS	Completion Report to be submitted by or before 19/07/2025	Executive Engineer REW/ACP	Administrative approval stands accorded vide Director General Rural Sanitation Jammu order no. 90-DRS-of 2025 dated 11-03-2025, and tender's of the same stands floated vide E-nit no. 158 of REW Doda dated 15-03-2025. one of the Said DEWATS has been allotted to the contractor and a tender was issued, letter forwarded to Tehsildar Bhaderwah for Demarcation of the identified land
14	Construction of Soakage Pits	Completion report with photographs to be submitted by or before 19.07.2025	BDO Bhaderwah	Soakage pit has been allotted to contractor's out of which 47 no's of soakage pits stands completed.
15	Sewage Generation from Households	a. ongoing process. b. Status report on action taken to be submitted by or before 19.07.2025	BDO Bhaderwah/ EO MC	List of Violators has been framed as well as notices has been served to violators for construction of Septic Tank with in no time & maximum Household Constructed his/her Septic

				Tank
17	Source Segregation & Collection (Rural Areas)	a. ongoing process. b. Status report to be submitted by or before 19.07.2026	BDO Bhaderwah	Door to Door waste collection and simultaneous disposal at Municipal Committee disposal site ( MRF) centre Dranga and at Segregation Shed in different Panchayats has been started.
18	Plastic Waste Disposal	a. ongoing process. b. Status report on action taken to be submitted by or before 19.07.2025	BDO Bhaderwah/ EO MC	The Plastic Waste is currently dumped at different segregation sheds constructed at different locations / Panchayats & from there the plastic Waste is transported and segregated at PWMU Bhalra Panchayat Misrata and simultaneous disposal at Municipal Committee disposal site ( MRF) centre Dranga







### Soakage Pits





GPS Map Camera



**Forest Block, ,**  
XPCC+J2M, University Road, Punaja, Forest Block, 182222  
Lat 32.971571°  
Long 75.72018°  
27/08/23 04:49 PM GMT +05:30

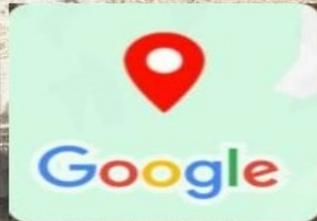






DEPT OF RDD  
BLOCK BHADERWAH  
PYT. CHINCHORA  
NAME OF WORK CONST  
OF COMMUNITY SOAKGE  
PIT AT CHAKR CHINCHORA  
DUGGAJALLGA AND  
KATYARA(09NOS) UNDER  
HEW SBM DS 15.01.2024  
DC 29.1.2024  
NC MOHD AKBAR  
NAIK

🕒 02 11 2024, 13:26:51  
📍 2PFQ+M84, Bhaderwah, 182221  
📏 33° 1' 25" N, 75° 44' 17" E 2023m











Govt. Hi School

**Forest Block**  
 WQW9+QM, Forest Block, 182222

February 1, 2025 0 m

<b>Latitude</b>	32.9456549	<b>GMT</b>	06:32 am
<b>Longitude</b>	75.7707611	<b>Local</b>	12:02 pm

Google





292

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

1. Secretary Panchayat (all).
2. GRS's (all).

No: BDOB/2024-25/ 3116-3122

Dated: 21-01-2025

*Sub: Furnishing list of violaters under solid waste management norms ( residential / commercial ) in panchayat halqa's / issuance of individual notices thereof.*

*Apropos to the subject cited above, you all are hereby directed to furnish list of violaters under solid waste management norms ( residential / commercial ) of respective Panchayat halqa's held by you within a period of 3 days positively.*

*Further you all are directed to issue / paste notice's under solid waste management norms individually to the violaters. Consequences / implications (financial) if any from National Green Tribunal (NGT) shall be the personal responsibility of the concerned Panchayat office.*

  
Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour of inf. please.
2. Director General Rural Sanitation ( J&K ) Jammu.
3. Chairman J&K Pollution Control Committee, Jammu for favour of inf. please.
4. Assistant Commissioner Panchayat Doda for favour of inf. please.
5. Concerned all for strict compliance.
6. Office record file.

**UNION TERRITORY OF JAMMU & KASHMIR**  
**OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH**

*Treasury Officer*  
Bhaderwah.

No: BDOB/SBM/2024-25/ 3205-89

Dated: 11-02-2025

*Sub: Violation of Solid Waste management norms ( residential ) in Panchayat Halqa Saddar / stoppage of Salary of Government employees thereof.*

Sir,

*Apropos to the subject cited above, notice vide letter no. BDOB/2024-25/3128-32 dated 21-01-2025 was issued to Sh. Abdul Hafiz Lone S/o Butta Lone R/o Kotli Panchayat Saddar Block Bhaderwah for construction of Septic tank to stop violation of Solid Waste Management Norms in open with in a period of 1 week positively. Ironically the said person / retired Government official has turned a deaf year towards notices of this Department.*

*It is pertinent to mention here that violation of Solid Waste Management Norms is being viewed seriously by higher authorities, and general instructions has been issued to this office to take up the matter with Drawing and Disbursing officers of the violaters ( Government Servants) to stop Pension of the said employees untill and unless proper disposal of Solid Waste and Grey Water management is made.*

**Action taken in the matter may kindly be shared with this office for information and appraisal of higher authorities.**

Your faithfully

Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour of inf. please.
2. Additional District Development Commissioner Doda for favour of inf. please.
3. Additional Deputy Commissioner Bhaderwah for favour of inf. please.
4. Tehsildar Bhaderwah for favour of inf. please.
5. Office record file.

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

1. Abdul Hafiz Lone  
S/o Lt. Bhutta Lone  
R/o Kotli  
Panchayat Saddar..

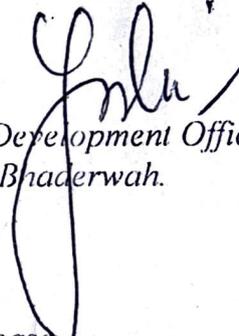
No: BDOB/2024-25/ 3128-32

Dated: 21/01/2025.

**Sub: Violation of Solid waste management norms ( residential) in panchayat halqa Saddar issuance of individual notices thereof.**

Apropos to the subject cited above, compliant are pouring in from higher authorities, that Solid Waste Management Norms ( residential ) is being violated by you in the form of Bathrrom / Latrine pipes in open drain / path.

Through the medium of this notice you are directed to stop / construct proper Septic tank ( twin pits) within a period of 1 week positively, failing which consequences / implicaitons ( financial ) shall be levied against you..

  
Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour of inf. please.
2. Chairman J&K Pollution Control Committee, Jammu for favour of inf. please.
3. Assistant Commissioner Panchayat Doda for favour of inf. please.
4. Concerned all for strict compliance.
5. Office record file.

  
Phno - 9596695033

  
8/2/25  
PDD

295

**UNION TERRITORY OF JAMMU & KASHMIR**  
**OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH**

*Treasury Officer*  
Bhaderwah.

No: BDOB/SBM/2024-25/ 3280-84

Dated: 11-02-2025

*Sub: Violation of Solid Waste management norms ( residential ) in Panchayat Halqa Saddar / stoppage of Salary of Government employees thereof.*

Sir,

*Apropos to the subject cited above, notice vide letter no. BDOB/2024-25/3123-27 dated 21-01-2025 was issued to Sh. Abdul Majeed Lone S/o Butta Lone R/o Kotli Panchayat Saddar Block Bhaderwah for construction of Septic tank to stop violation of Solid Waste Management Norms in open with in a period of 1 week positively. Ironically the said person / retired Government official has turned a deaf year towards notices of this Department.*

*It is pertinent to mention here that violation of Solid Waste Management Norms is being viewed seriously by higher authorities, and general instructions has been issued to this office to take up the matter with Drawing and Disbursing officers of the violaters ( Government Servants) to stop Pension of the said employees untill and unless proper disposal of Solid Waste and Grey Water management is made.*

**Action taken in the matter may kindly be shared with this office for information and appraisal of higher authorities.**

Yours faithfully

Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour of inf. please.
2. Additional District Development Commissioner Doda for favour of inf. please.
3. Additional Deputy Commissioner Bhaderwah for favour of inf. please.
4. Tehsildar Bhaderwah for favour of inf. please.
5. Office record file.

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

1. Abdul Majeed Lone  
S/o Lt. Bhutta Lone  
R/o Kotli  
Panchayat Saddar..

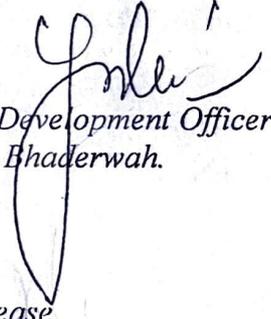
No: BDOB/2024-25/3123-27

Dated: 21-01-2025

**Sub: Violation of Solid waste management norms ( residential) in panchayat halqa Saddar issuance of individual notices thereof.**

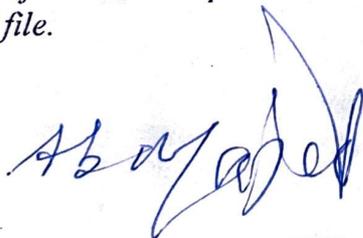
Apropos to the subject cited above, compliant are pouring in from higher authorities, that Solid Waste Management Norms ( residential ) is being violated by you in the form of Bathrrom / Latrine pipes in open drain / path.

Through the medium of this notice you are directed to stop / construct proper Septic tank ( twin pits) within a period of 1week positively, failing which consequences / implicaitons ( financial ) shall be levied against you..

  
Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour of inf. please.
2. Chairman J&K Pollution Control Committee, Jammu for favour of inf. please.
3. Assistant Commissioner Panchayat Doda for favour of inf. please.
4. Concerned all for strict compliance.
5. Office record file.



NO P 9797984093

~~Not considered~~  
8/2/25  
By PHE office

297  
UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

Executive Engineer  
JPDCL Division Bhaderwah.

No: BDOB/SBM/2024-25/ 3275-79

Dated: 11-02-2025

Sub: Violation of Solid Waste management norms ( residential ) in Panchayat Halqa Saddar / stoppage of Salary of Government employees thereof.

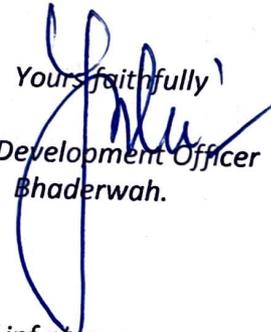
Sir,

Apropos to the subject cited above, notice vide letter no. BDOB/2024-25/3111-15 dated 21-01-2025 was issued to Sh. Irshad Ahmed S/o Sharief Sheikh R/o Kotli Panchayat Saddar Block Bhaderwah working in your Department for construction of Septic tank to stop violation of Solid Waste Management Norms in open with in a period of 1 week positively. Ironically the said person has turned a deaf year towards notices of this Department.

It is pertinent to mention here that violation of Solid Waste Management Norms is being viewed seriously by higher authorities, and general instructions has been issued to this office to take up the matter with Drawing and Disbursing officers of the violaters ( Government Servants) to stop salary of the said employees untill and unless proper disposal of Solid Waste and Grey Water management is made.

**Action taken in the matter may kindly be shared with this office for information and appraisal of higher authorities.**

Yours faithfully

  
Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour of inf. please.
2. Additional District Development Commissioner Doda for favour of inf. please.
3. Additional Deputy Commissioner Bhaderwah for favour of inf. please.
4. Tehsildar Bhaderwah for favour of inf. please.
5. Office record file.

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

1. Irshad Ahmed  
S/o Sharief Sheikh.  
R/o Kotli  
Panchayat Saddar.

Dated: 21-01-2025.

No: BDOB/2024-25/3111-3115

Sub: Violation of Solid waste management norms ( residential) in panchayat halqa Saddar  
issuance of individual notices thereof.

Apropos to the subject cited above, compliant are pouring in from higher authorities, that  
Solid Waste Management Norms ( residential ) is being violated by you in the form of Bathrrom /  
Latrine pipes in open drain / path.

Through the medium of this notice you are directed to stop / construct proper Septic tank ( twin pits) within a period of 1 week positively, failing which consequences / implicaitons ( financial ) shall be levied against you..

  
Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour. of inf. please.
2. Chairman J&K Pollution Control Committee, Jammu for favour of inf. please.
3. Assistant Commissioner Panchayat Doda for favour of inf. please.
4. Concerned all for strict compliance.
5. Office record file.

*Not Conserved*  
*8/2/25*

*A/2*  
*8082744911*

299

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

Treasury Officer  
Bhaderwah..

No: BDOB/SBM/2024-25/3270-74

Dated: 11-02-2025

Sub: Violation of Solid Waste management norms ( residential ) in Panchayat Halqa Saddar / stoppage of Salary of Government employees thereof.

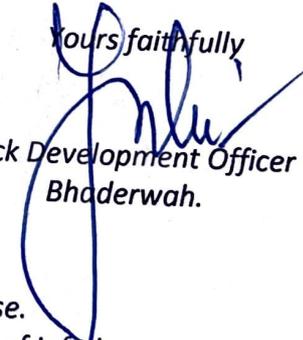
Sir,

Apropos to the subject cited above, notice vide letter no. BDOB/2024-25/3133-37 dated 21-01-2025 was issued to Sh. Mohd Sharief Dar S/o Abdullah Dar R/o Kotli Panchayat Saddar Block Bhaderwah for construction of Septic tank to stop violation of Solid Waste Management Norms in open with in a period of 1 week positively. Ironically the said person / Government official has turned a deaf year towards notices of this Department.

It is pertinent to mention here that violation of Solid Waste Management Norms is being viewed seriously by higher authorities, and general instructions has been issued to this office to takeup the matter with Drawing and Disbursing officers of the violaters ( Government Servants) to stop Pension / Salary of the said employees untill and unless proper disposal of Solid Waste and Grey Water management is made.

Action taken in the matter may kindly be shared with this office for information and appraisal of higher authorities.

Yours faithfully

  
Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour of inf.please.
2. Additional District Development Commissioner Doda for favour of inf.please.
3. Additional Deputy Commissioner Bhaderwah for favour of inf.please.
4. Tehsildar Bhaderwah for favour of inf.please.
5. Office record file.

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

1. Mohd Sharief Dar  
S/o Abdullah Dar  
R/o Kotli  
Panchayat Saddar.

No: BDOB/2024-25/ 3133-3137

Dated: 21/01/2025

**Sub: Violation of Solid waste management norms ( residential) in panchayat halqa Saddar issuance of individual notices thereof.**

Apropos to the subject cited above, complaint are pouring in from higher authorities, that Solid Waste Management Norms ( residential ) is being violated by you in the form of Bathrrom / Latrine pipes in open drain / path.

Through the medium of this notice you are directed to stop / construct proper Septic tank ( twin pits) within a period of 1 week positively, failing which consequences / implicaitons ( financial ) shall be levied against you..

  
Block Development Officer  
Bhaderwah.

Copy to the:

- 1 District Development Commissioner Doda for favour of inf.please.
2. Chairman J&K Pollution Control Committee, Jammu for favour of inf.please.
3. Assistant Commissioner Panchayat Doda for favour of inf.please.
4. Concerned all for strict compliance.
5. Office record file.

  
8082625492

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

Chief Agriculture Officer  
Kishtwar.

No: BDOB/SBM/2024-25/ 3265-69

Dated: 11-02-2025

Sub: Violation of Solid Waste management norms ( residential ) in Panchayat Halqa Saddar / stoppage of Salary of Government employees thereof.

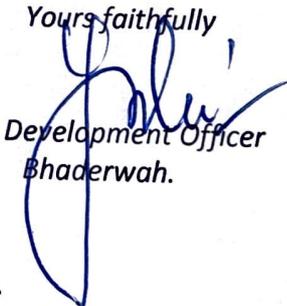
Sir,

Apropos to the subject cited above, notice vide letter no. BDOB/2024-25/3106-10 dated 21-01-2025 was issued to Sh. Shoket Ali S/o Abdul Qadoos R/o Kotli Panchayat Saddar Block Bhaderwah working a JAEO in warwan District Kishtwar for construction of Septic tank to stop violation of Solid Waste Management Norms in open with in a period of 1 week positively. Ironically the said person / Government official has turned a deaf year towards notices of this Department.

It is pertinent to mention here that violation of Solid Waste Management Norms is being viewed seriously by higher authorities, and general instructions has been issued to this office to take up the matter with Drawing and Disbursing officers of the violaters ( Government Servants) to stop Salary of the said employees untill and unless proper disposal of Solid Waste and Grey Water management is made.

**Action taken in the matter may kindly be shared with this office for information and appraisal of higher authorities.**

Yours faithfully

  
Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour of inf. please.
2. Additional District Development Commissioner Doda for favour of inf. please.
3. Additional Deputy Commissioner Bhaderwah for favour of inf. please.
4. Tehsildar Bhaderwah for favour of inf. please.
5. Office record file.

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UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

1. Shoket Ali  
S/o Abdul Qadoos  
R/o Kotli  
Panchayat Saddar..

No: BDOB/2024-25/ 3106-3110

Dated: 21-01-2025.

**Sub: Violation of Solid waste management norms ( residential) in panchayat halqa Saddar issuance of individual notices thereof.**

Apropos to the subject cited above, compliant are pouring in from higher authorities, that Solid Waste Management Norms ( residential ) is being violated by you in the form of Bathrrom / Latrine pipes in open drain / path.

Through the medium of this notice you are directed to stop / construct proper Septic tank ( twin pits) within a period of 1week positively, failing which consquences / implicaitons ( financial ) shall be levied against you..

  
Block Development Officer  
Bhaderwah.

Copy to the:

2. District Development Commissioner Doda for favour of inf.please.
3. Chairman J&K Pollution Control Committee, Jammu for favour of inf.please.
4. Assistant Commissioner Panchayat Doda for favour of inf.please.
5. Concerned all for strict compliance.
6. Office record file.

Not Compliant  
Filed as on 8/2/25.  
T. J. J. / M. M. / W. W.  
JEO

  
9682362722.

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

1. Shoket Ali  
S/o Abdul Qadoos  
R/o Kotli  
Panchayat Saddar..

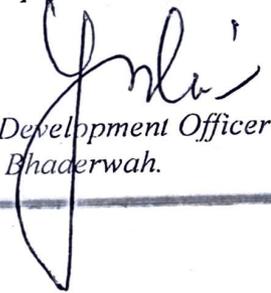
No: BDOB/2024-25/ 3106-3110

Dated: 21-01-2025.

**Sub: Violation of Solid waste management norms ( residential) in panchayat halqa Saddar issuance of individual notices thereof.**

Apropos to the subject cited above, compliant are pouring in from higher authorities, that Solid Waste Management Norms ( residential ) is being violated by you in the form of Bathroom / Latrine pipes in open drain / path.

Through the medium of this notice you are directed to stop / construct proper Septic tank ( twin pits) within a period of 1week positively, failing which consequences / implicaitons ( financial ) shall be levied against you..

  
Block Development Officer  
Bhaderwah.

Copy to the:

2. District Development Commissioner Doda for favour of inf.please.
3. Chairman J&K Pollution Control Committee, Jammu for favour of inf.please.
4. Assistant Commissioner Panchayat Doda for favour of inf.please.
5. Concerned all for strict compliance.
6. Office record file.

UNION TERRITORY OF JAMMU & KASHMIR  
OFFICE OF THE BLOCK DEVELOPMENT OFFICER BHADERWAH

1. Irshad Ahmed  
S/o Sharief Sheikh.  
R/o Kotli  
Panchayat Saddar.

No: BDOB/2024-25/3111-3115

Dated: 21-01-2025.

Sub: Violation of Solid waste management norms ( residential ) in panchayat halqa Saddar issuance of individual notices thereof.

Apropos to the subject cited above, compliant are pouring in from higher authorities, that Solid Waste Management Norms ( residential ) is being violated by you in the form of Bathrrom / Latrine pipes in open drain / path.

Through the medium of this notice you are directed to stop / construct proper Septic tank ( twin pits) within a period of 1week positively, failing which consequences / implicaitons ( financial ) shall be levied against you..

  
Block Development Officer  
Bhaderwah.

Copy to the:

1. District Development Commissioner Doda for favour of inf.please.
2. Chairman J&K Pollution Control Committee, Jammu for favour of inf.please.
3. Assistant Commissioner Panchayat Doda for favour of inf.please.
4. Concerned all for strict compliance.
5. Office record file.

## List of Violators in respect of Block Bhaderwah

S,No	Name of Violators With Parentage	Address	Vide this Office Letter No	Letter to Concerned DDO for Stopage of	Vide this Office Letter No
1	Abdul Hafiz lone S/o Bhutta Lone	R/o Kotli Panchayat Saddar	BDOB/2024-25/3128-32 Dated 21/01/2025	Treasury Officer Bhaderwah	BDOB/SBM/2024-25/3285-89 Dated 11/02/2025
2	Abdul Majid lone S/o Bhutta Lone	R/o Kotli Panchayat Saddar	BDOB/2024-25/3123-27 Dated 21/01/2025	Treasury Officer Bhaderwah	BDOB/SBM/2024-25/3280-84 Dated 11/02/2025
3	Irshad Ahmed S/o Shrief Sheikh	R/o Kotli Panchayat Saddar	BDOB/2024-25/3111-15 Dated 21/01/2025	Executive Engineer JPDCL Bhaderwah	BDOB/SBM/2024-25/3275-79 Dated 11/02/2025
4	Mohd Sharief Dar S/o Abdullah Dar	R/o Kotli Panchayat Saddar	BDOB/2024-25/3133-37 Dated 21/01/2025	Treasury Officer Bhaderwah	BDOB/SBM/2024-25/3270-74 Dated 11/02/2025
5	Shoket Ali S/o Abdul Qadoos	R/o Kotli Panchayat Saddar	BDOB/2024-25/3106-10 Dated 21/01/2025	Chief Agriculture officer Kishtwar	BDOB/SBM/2024-25/3265-69 Dated 11/02/2025
6	Mohd Iqbal S/o Ghulam Mohd	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
7	Mohd Ashraf S/o Fiaz Ahmed	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
8	Mohd Yasir S/o Din Mohd Naik	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
9	Irshad Ahmed S/o Mohd Sharief	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
10	Khurshid Ahmed S/o .....	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
11	Shahnawaz S/o Iassa Butt	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
12	Ashiq Hussain S/o Lassa Butt	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		

13	Raju Sheikh S/o Fiaz Ahmed	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
14	Nazir Ahmed S/o Ghulam Ahmed	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
15	Mohd Ayoub Beg S/o Lt. Abdul Jabbar	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
16	Jaffer Hussain S/o Manzoor Ahmed	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
17	Zahoor Ahmed S/o Manzoor Ahmed	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
18	Mohd Aslam S/o Ghulsher Khan	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
19	Ajaz Ahmed S/o Din Mohd Beig	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
20	Bashir Ahmed Qazi S/o .....	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
21	Mahmood Wani S/o Munwar Wani	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
22	Akhter Hussain S/o Lassa Najar	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
23	Abdul Hafiz S/o Mahmood Dar	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		

24	Irshad Ahmed S/o Lassa Najar	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
25	Iqbal Ahmed S/o Lassa najar	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
26	Mudassir Najar S/o Shabir Ahmed Najar	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
27	Shahid Hussain S/o Lt. Ghuklam Hassa	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
28	Farooq Ahmed S/o Ghulam Qadir	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		
29	Shafqat hussain S/o Akhter Hussain	R/o Puneja Panchayat Sungli	BDOB/2024-25/3571-3739 Dated 03/03/2025		

## ACTION PLAN FOR LIQUID WASTE MANAGEMENT IN BHADERWAH

S.NO	Check Point	Problems Identified	Actions to be taken	Responsible Department/Officer	Target Date of Completion	Current Status (As on 19.07.2025)	Remarks
1	Treatment of Sewage	1.68 MLD of Sewerage and setpage generated by households getting drained into water bodies directly or indirectly without any treatment.	As proposed by the UEED department :-	EO MC Bhaderwah	31.03.2027	DPR has received and submitted to Worthy Director Urban Local Bodies Jammu for further process	
			1.5MLD STP to be established for proper treatment & disposal of sewage waste.				
			5 KLD FSTP to be established for proper treatment and disposal of Septage waste.	EO MC Bhaderwah			
			Development of 5.68Km for interception and diversion network for collection of sewerage and septage generated.	EO MC Bhaderwah			
			Procurement of 1 Cesspool tanker of 3KLD capacity to be done	EO MC Bhaderwah			
			Procurement of 1 sucker machine for emptying septic tanks etc. as temporary measure till establishment of STP/FSTP.	EO MC Bhaderwah	01.03.2025	Letter of Award (LoA) issued to the Firm for delivery on the same stipulated time.	

Waste water from rural areas is getting drained in water bodies without any treatment.

Three Decentralized waste water treatment systems (DEWATS) to be established near:

1. Confluence point of Lamgarh Nalla & Neeru at Sarol bagh Udrana
2. Near Saringal bridge & graveyard in Mounda
3. Near Butla

BDO  
Bhaderwah

01.08.2025

	Treatment of Sewage	Insufficient soakage pits in rural area	Soakage pits to be increased from 15 to 47 for catering need of the rural areas.	BDO Bhaderwah	31.03.2025		
		Waste from Slaughter house is getting directly discharged into water body.	Bio-Effluent treatment plant of 25KLD at new Slaughter house to be established to prevent direct discharge into water bodies.	EO MC Bhaderwah	30.05.2025	tenders opened, Work allotted to the contractor.	
2	Sub-Division Hospital Bhaderwah	Treatment plant installed in sub district Hospital bhaderwah is not operational.	Sewage treatment plant installed in sub district Hospital bhaderwah to be made 100% operational and handed over to Chief Medical Officer	Executive Engg., PWD CMO Doda	30.05.2025		
3	Commercial Establishments	Two orange hotels one in Amira Nagar and another in Teligarh have been found operating without STPs	Hotels to establish STP plants for treatment of the waste generated.	CEO Bhaderwah Dev. Authority	01.04.2025		
4	Sewage Generation from Household	Septic waste coming out of various households is flowing into water bodies as the households have not constructed septic tank.	Committee formed to identify Households and Govt. undertakings which have no septic tanks and are discharge waste directly into water bodies and punitive actions to be undertaken against violators.	EO MC Bhaderwah BDO Bhaderwah	Ongoing	Committee formed and notices as well as challans has been issued on regular basis .	

## ACTION PLAN FOR SOLID WASTE MANAGEMENT IN BHADERWAH

S.NO	Check Point	Problems Identified	Actions to be taken	Responsible Department/ Officer	Target Date of Completion	Current Status (As on 19.07.2025)	Remarks
1	Treatment & Disposal of waste	Un-treated waste lying open near dumping site at MRF facility Dranga Bhaderwah as capacity of the landfill is on verge of getting exhausted.	Remediation of 10,000 MT waste by way of biomining to be done as per CBCP norms.	EO MC Bhaderwah	31.03.2025	The work of Remediation of 10,000 MT waste by way of biomining has resumed and completed upto 60% will be completed upto ending August ,2025	
		Insufficient compost pits in rural area for treatment of solid waste.	No. of community compost sheds to be increased from 19 to 51.	BDO Bhaderwah	31.03.2025		
2	Source waste Segregation & Collection	Coverage area for door to door collection in municipal area is approx. 70% only.	Coverage area for door to door collection to be increased to 100% in municipal area by end of the year by introducing more machinery & manpower.	EO MC Bhaderwah	01.08.2025	The measures for 100% door to door collection in all 13 wards are processing which shall be completed as soon as possible.	
		Open dumping of waste into water bodies	Chain link fencing (Estimated 6Km length) along bank on all hotspots within municipal limits to be done.	EO MC Bhaderwah	01.08.2026	Tenders floted	
		Door to Door Waste collection is not effectively done in rural area.	100% door to door collection to be introduced in rural area.	BDO Bhaderwah	01.01.2025		

## ACTION PLAN FOR PLASTIC WASTE/CONSTRUCTION &amp; DEMOLITION WASTE MANAGEMENT IN BHADERWAH

S.NO	Check Point	Problems Identified	Actions to be taken	Responsible Department/ Officer	Target Date of Completion	Current Status (As on 19.07.2025)	Remarks
1	Plastic Waste Disposal	No facility available for effective treatment and disposal of plastic waste.	Plastic waste management unit to be established taking into account the total waste generated.	BDO Bhaderwah	31.03.2025		
		No facility for effective disposal of plastic waste like polythene bags, sheets etc. is available in District Doda.	Seggregated Plastic waste in form of polythene bags, wrappers etc. to be auctioned.	EO MC Bhaderwah BDO Bhaderwah	01.01.2025	The plastic waste has been segregated at MRF Facility centre and dupmed sepretely.	
2	Construction & Demolition waste	Construction & demolition waste lying scattered at different places.	Establishment of site for storage of construction and demolition waste to be done.	EO MC Bhaderwah	01.02.2025	Work under progress	

## ACTION PLAN FOR MISCELLANEOUS ACTIVITIES (ENFORCEMENT &amp; AWARENESS CREATION) ON WASTE MANAGEMENT IN BHADERWAH

S.NO	Check Point	Problems Identified	Actions to be taken	Responsible Department/ Officer	Target Date of Completion	Current Status (As on 19.07.2025)	Remarks
	Implementation of Enforcement Mechanisms	Lack of enforcement mechanisms to deter people from dumping garbage in open / water bodies.	CCTV's to be installed at important places like Old Bus Stand, Punjeha Nallah Near Jama Masjid, Seri Bazaar, Slaughter Houses & MRF etc. for identifying violators.	EO MC Bhaderwah	30.05.2025	1) CCTV's have been installed at Punjeha Nallah, Old Bus Stand, MRF Dranga and Seri Bazaar. 2) CCTV at slaughter house will be installed after establishment of ETP facility.	
2	Awareness creation	Low awareness of public	For creation of the awareness in general, awareness messages to be disseminated through LED Digital displays to be installed within municipality. Additionally signages / Hoardings to be installed on embankments as well as within town.	EO MC	01.03.2025	Work has been completed	

  
Executive Officer  
Municipal Committee  
Bhaderwah

**J&K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU**

**ANALYSIS TEST REPORT (Water Laboratory)**

Source of sample collection : Neeru River  
Date of sample collection : 25-6-2025  
Sample submitted by : DO Doda

Report No. **08(CW)**  
Dated: **2-7-2025**

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah	Neeru River at Solid waste Management & Dumping Site at Dranga	River Chenab after mixing with Neeru Nalla near Pull Doda	Standard Permissible limits as per CPCB Classification of Streams For 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	
2	Temperature(°C)	29	29	29	
3	Colour	Colourless	Colourless	Colourless	
4	Odour	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	6.8	6.4	6.9	>5.0 mg/l
6	pH	7.35	7.20	7.65	6.5-8.5
7	Conductivity	123	117	152	
8	Biological Oxygen Demand	<1.0	1.0	1.4	<3.0 mg/l
<b>General Parameters</b>					
1	Turbidity	1.0	3.0	5.0	
2	Total Dissolved Solids	72	68	90	
3	Chemical Oxygen Demand	BDL	5.0	7.6	
4	Total Alkalinity	72	88	132	
5	Hardness as CaCO3	62	58	112	
6	Calcium Hardness as CaCO3	40	44	88	
7	Magnesium Hardness as CaCO3	22	14	24	
8	Sodium	3.6	5.2	6.0	
9	Potassium	1.4	1.8	1.8	
10	Chloride	22	26	32	

Note:1. All the concentrations are expressed in mg/l except pH, Conductivity ( $\mu\text{S}/\text{cm}$ ), Temperature °C  
Inference 1) Sample from Neeru River and River Chinab falls in 'B' Class of River.

  
Analyst

  
I/c Water Lab/Coordinator Labs

**J&K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU**  
**ANALYSIS TEST REPORT (Water Laboratory)**

Source of sample collection : Nallahs falling in Neeru River  
 Date of sample collection : 25-6-2025  
 Sample submitted by : DO Doda

Report No. **BB (W)**  
 Dated **2-7-2025**

S.No.	Parameters	Haloon Nallah before mixing Neeru Nallah near sartangal vill Bhaderwah	Pureja Nallah before mixing with Neeru Nallah near Jamia Masjid Bhaderwah	Halina Nallah before mixing with Neeru Nallah near Chinote Mandir Bhaderwah	Hanga before mixing with Neeru Nallah near Amira Nagar Bhaderwah	Neel Ganga/Gupt Ganga	Standard permissible limits as per CPCB classification of streams for 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	Clear	Clear	
2	Temperature	29	29	29	29	29	
3	Colour	Colourless	Light brown	Colourless	Colourless	Colourless	
4	Odour	Odourless	Slightly Pungent	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	6.5	5.6	6.8	6.8	6.5	>5.0 mg/l
6	pH	7.46	7.92	7.46	7.66	7.40	6.5-8.5
7	Conductivity	74	191	218	147	74	
8	Biological Oxygen Demand	<1.0	2.2	<1.0	<1.0	<1.0	<3.0 mg/l
<b>General Parameters</b>							
1	Turbidity	3.0	8.0	7.00	6.0	4.0	
2	Total Dissolved Solids	43	112	125	86	43	
3	Chemical Oxygen Demand	4.0	14.0	5.0	5.0	<1.0	
4	Total Alkalinity	52	112	112	92	56	
5	Hardness as CaCO3	30	50	84	68	44	
6	Calcium Hardness as CaCO3	18	42	74	62	30	
7	Magnesium Hardness as CaCO3	12.0	8.0	10.0	6.0	14	
8	Sodium	4.6	6.8	6.8	5.6	2.0	
9	Potassium	1.1	2.8	2.4	2.4	1.1	
10	Chloride	18	30	17	18	16	

Note:- 1. All the concentrations are expressed in mg/l except pH, Conductivity ( $\mu\text{S}/\text{cm}$ ), Turbidity (NTU) & Temperature °C

  
 Analyst

  
 I/c Water Lab/Coordinator Labs